

[Translation]

**Cholera in U.P.**

807. SHRI PANKAJ CHOWDHARY:  
SHRI JANARADANMISRA :  
SHRI BRAMHANAND  
MANDAL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several district of Uttar Pradesh have been affected by cholera during the current years ;

(b) if so, the number of deaths reported due to cholera during the above period ; and

(c) the remedial steps taken to check cholera in the State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR ANAND) : (a) Yes, Sir.

(b) One death has been reported by the State Govt. from the district of Hardoi.

(c) The State Government have taken the following steps ; Supply of safe drinking water curbing consumption of unhygienic foods items, timely treatment and health education.

**Construction of Dams**

808. DR. MAHADEEPAK SINGH  
SHAKYA :  
SHRI NITISH KUMAR :

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of big dams constructed in the country by the end of the eighties ;

(b) the number of families who were ren-

dered homeless as a consequence of the construction of these dams;

(c) whether the Government have completed the rehabilitation work for all of these families;

(d) if not, the number of the families which could be rehabilitated by the end of the eighties and the amount spent for the purpose; and

(e) the time by which the remaining families are likely to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) A total of 2938 major dams have been constructed in the country by the end of the Seventh Plan.

(b) to (e). Irrigation of Hydro-electric projects are implemented by the State Governments and information on area of land acquired with the number of families displaced and the number of families rehabilitated, amount spent for the purpose is not maintained by the Centre, except for a few selected projects, for resettlement and rehabilitation of project affected families, the State Governments have their own policies. The resettlement and rehabilitation of project affected people are carried out by the State Governments based on their respective policies and as a part of the project activity.

**Atrocities on SCs/STs**

809. SHRI RAJESH KUMAR:  
SHRIMATI SHEELA  
GAUTAM:

Will the Minister of WELFARE be pleased to state:

(a) the number of cases relating to rape, murder and atrocities on Scheduled Castes and Scheduled Tribes pending in various courts and